

(viii) **Demand for Approval of the R.T.P. Stage III and the Guru Nanak Dev Thermal Plant, Bhatinda, Stage III to meet the long term Power needs of Punjab**

SHRI BALWANT SINGH RAMOOW-ALIA (Sangrur): Punjab is not getting its full share of electricity from Singrauli and Baira-Siul Power Stations, due to which the Punjab State Electricity Board has been forced to resort to power cuts, load shedding and also to restrict supply for agricultural pumping. Punjab should be allocated an additional twenty lakh units per day as special assistance in view of increased irrigation and industrial needs of the State. It is highly regrettable that Punjab had never received its full share from these projects. The State receives only 519 lakh units as against its actual share of 1008 lakh units during the year. Central Government should give higher priority for paddy growers of Punjab. To meet the long term power needs of the State, approval to R.T.P. stage III (2 x 210 MW) and Guru Nanak Dev Thermal Plant Bhatinda stage III, should be granted immediately. A Gas Power Plant should also be sanctioned for the State of Punjab.

12.20 hrs.

DISCUSSION UNDER RULE 193

[English]

(Reported) **Income of Jyotsna Holding Private Ltd. from Sumitomo Corporation**

MR. SPEAKER: Now, we take up Discussion under rule 193 and I will ask Shri Jaipal Reddy to initiate the discussion. But before he speaks, I must tell the House that we have got two-and-a-half-hour at our disposal. The time allotted is two hours, but we

have got two-and-a-half-hour. So, let us be precise, to the point and not indulge in a wild goose chase.

PROF. MADHU DANDAVATE (Rajapur): If we are precise, we can take more time?

MR. SPEAKER: Is it so? That formula I did not know, because only you can teach me.

SHRI INDRAJIT GUPTA (Basirhat): The other discussion is at 4 O' clock?

MR. SPEAKER: Yes.

SHRI INDRAJIT GUPTA: So we have got upto 4 O' clock.

MR. SPEAKER: Yes, if you can do without lunch hour, you can have three hours.

SHRI C. MADHAV REDDI (Adilabad): No.

MR. SPEAKER: Then it is all right two-and-a-half hours. You are the mover. So I will give you 15 minutes.

SHRI S. JAIPAL REDDY (Mehboobnagar): I must thank at the outset *The Statesman* for its outstanding and devastating exposure of this scandal. I must admit that the press in India of late, whether it be *The Statesman* or *The Hindu* or *Indian Express*, has played a glorious part in unearthing huge scandals which keep rattling in the cupboard of the ruling party and the Government and which also had of late led to their tumbling out one after another to the great disconcertment of the ruling elite.

The ONGC deal kickback scandal, coming closely as it does on the heels of Bofors scandal and the submarine scandal, may look like a chicken feed and a child play.